

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4748  
ANSWERED ON:23.05.2006  
PREVENTION OF CRIME  
Murmu Shri Hemlal

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Policy Planning Division has been assigned the work pertaining to organised crime and agreement on terrorism and mutual legal aid in criminal cases;
- (b) if so, the details of works undertaken by the Government during the last three years and the current year;
- (c) whether this Division has been able to successfully carry out the responsibilities assigned; and
- (d) if so, the number of incidents of organised and other crimes which they could prevent from occurrence?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIS. REGUPATHY)

(a): Policy Planning Division has been assigned the work pertaining to setting up of Joint Working Group on counter terrorism and signing of Mutual Legal Assistance Treaty in criminal matters and other Agreement/ MoU on cooperation in combating crime and terrorism.

(b): During the last three years and the current year Mutual Legal Assistance Treaty in criminal matters have been signed with 8 countries. Joint Working Groups on counter terrorism have been set up with 13 countries. In addition, MoU's on cooperation in combating crime have been signed with 2 countries. At present, Agreement/Treaties on Mutual Legal Assistance Agreement/Treaties on Mutual Legal Assistance in Criminal Matters are at an advanced stage of finalization with 5 countries. Joint Working Groups on Counter Terrorism with 14 countries are under process.

(c) & (d): Signing of these treaties and operation of the Joint Working Groups is a component of the strategy to contain organized crimes and has an overall deterrent effect on the potential perpetrators of organized crime by making it difficult for them to engage in Anti-India activities from these locations.